

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3678**

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

COMPLAINTS RECEIVED BY NHRC

3678. SHRI K. NAVASKANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the complaints received by the Ministry and the National Human Rights Commission (NHRC) regarding the harassment of minorities and dalits including lynching during the last three years and the current year;**
- (b) the action taken in each case so far;**
- (c) the reasons for increase in such crimes;**
- (d) the steps taken to stop such incidents; and**
- (e) the results of the steps taken in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): “Public Order” and “Police” are State subjects as per the provisions of the Constitution. The responsibility of maintaining law and order, safety and security of citizen and prosecution for crimes, and maintained data in this regard rests with the respective State Governments. Data regarding crimes against specific communities is not centrally maintained. A statement containing State/ UT- wise details of cases registered for alleged discrimination/ victimization against

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minorities and Scheduled Castes since April, 2016 received from National Human Rights Commission is at Annexure. State Police is required to take action as per law in such cases.

Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his hands is punished as per law.

As referred-

Statement in respect of part (a) to (c) of Lok Sabha Unstarred Question no. 3678 for 16.07.2019 showing State/UT-wise Total No. of Cases Registered in NHRC in respect of discrimination/victimization of minorities and scheduled castes

Sr. No.	State/UT Name	2016-17		2017-18		2018-19		01-04-2019 to 15-06-2019	
		Minorities	Scheduled Castes	Minorities	Scheduled Castes	Minorities	Scheduled Castes	Minorities	Scheduled Castes
1	ANDHRA PRADESH	1	9	1	13	2	17	0	5
2	ARUNACHAL PRADESH	0	1	0	0	0	0	0	0
3	ASSAM	0	1	0	3	1	0	0	1
4	BIHAR	7	30	8	19	3	25	1	4
5	GOA	0	0	0	1	0	1	0	0
6	GUJARAT	4	11	11	17	8	32	0	5
7	HARYANA	3	28	4	28	5	33	0	5
8	HIMACHAL PRADESH	0	3	0	1	0	6	0	1
9	JAMMU & KASHMIR	0	1	0	0	1	1	0	1
10	KARNATAKA	8	4	2	7	2	31	0	3
11	KERALA	0	2	1	1	0	4	1	0
12	MADHYA PRADESH	9	23	6	15	1	30	0	4
13	MAHARASHTRA	9	20	1	12	5	11	0	4
14	MANIPUR	0	0	0	0	0	0	0	0
15	MEGHALAYA	0	0	0	1	0	0	0	0
16	MIZORAM	0	0	0	0	0	1	0	0
17	NAGALAND	0	1	0	0	0	0	0	0
18	ODISHA	2	38	0	17	3	13	0	2
19	PUNJAB	3	9	4	5	0	1	0	0
20	RAJASTHAN	5	29	2	48	4	41	0	2
21	SIKKIM	0	0	0	0	1	0	0	0
22	TAMIL NADU	2	9	4	13	7	13	1	3
23	TRIPURA	0	0	0	0	0	1	0	0
24	UTTAR PRADESH	42	221	8	215	19	311	1	52
25	WEST BENGAL	2	2	0	3	3	18	1	0
26	ANDAMAN & NICOBAR	0	1	0	0	0	0	0	0
27	CHANDIGARH	0	0	0	0	0	1	0	0
28	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0
29	DAMAN & DIU	0	0	0	0	0	0	0	0
30	DELHI	9	15	2	14	5	28	0	3
31	LAKSHADWEEP	0	0	0	0	0	1	0	0
32	PUDUCHERRY	0	4	0	1	0	0	0	1
33	CHHATTISGARH	3	4	2	3	0	11	0	1
34	JHARKHAND	3	11	4	6	2	19	0	0
35	UTTARAKHAND	3	19	5	14	2	14	0	1
36	TELANGANA	0	5	0	5	3	5	0	1
37	All OVER INDIA	2	4	2	2	2	3	0	0
	TOTAL	117	505	67	464	79	672	5	99